

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:3267  
ANSWERED ON:12.12.2014  
GOVERNANCE STANDARD IN PSBS  
Chinnaraj Shri Gopalakrishnan

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the Government has any proposal to improve governance standards in public sector banks (PSBs) in the country; and
- (b) if so, the details thereof along with the time by which the system is likely to be implemented?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAYANT SINHA)

(a) to (b): In order to bring in transparency and objectivity, the Government has implemented reforms in the selection process for appointment of Whole Time Directors on the Boards of Public Sector Banks (PSBs). It is also intended to separate the post of Chairman & Managing Director and to revise the guidelines for appointment of Non-official Directors on the Board of PSBs. However, no time frame can be specified for the same.